PRESS RELEASE

The High Court of Karnataka has developed the facility to know the status of the case filed in the High Court and its Circuit Benches, status of the Application filed for Certified Copy of the Orders and Judgments and the current case being heard in a Court Hall through Cell phone SMS messages for the benefit of the litigant public.

Further, he High Court has installed 4 information KIOSKs at the premises of the High Court to provide information to the Advocates and Litigant public regarding the Cause list, Status of a case, Status of application for Certified copy, Judicial Deposits and all other information that is available over the Website.

Both the facilities stand dedicated to the public as per the directions of the on'ble Chief Justice The suggestions and feedback if any, may be sent to The Registrar General, High Court of Karnataka, Bangalore or through eMail at shhcourt@nic.in

The facility is being provided with technical assistance of NIC Bangalore and the SMS Gateway provided through NIC, Delhi. The same facility is also being provided at the Circuit Benches, with technical assistance of NIC Bangalore

The procedure for getting information through SMS is as below.

SMS Service for High Court of Karnataka by National Informatics Centre, Bangalore

1. Case Status:

The user has to create a message with the following text:

KARHCCS <Case Type > <Case No> <Case Year> <Bench>

This message has to be sent to the Mobile Number: 9731979899

Here

<CaseYear> should be 4 digit

<Bench> can be B, D or G where B- Bangalore, D- Dharwad, G-Gulbarga

Ex. Text of Message is

KARHCCS WP 1299 2010 B

Response obtained is:

HCK, Blore

Status of case: WP 1299/2010 is:

Disposed

Pet: SRI VENKATARAMANAPPA

S/O LT CHIKKANNAIAH

Resp: SRI

VENKATARAMANAPPA

Classfn: GM CPC

Date Filed: 13/01/2010

Action taken :DISMISSED On:

12/03/2010

2. Certified Copy Application (CCA) Status:

The user has to create a message with the following text:

KARHCCC <Case Type> <CCA No> <CCAYear > <Bench>
This message has to be sent to the Mobile Number: 9731979899

Here

<CCAYear> should be 4 digit

<Bench> can be B, D or G where B- Bangalore, D- Dharwad, G-Gulbarga

Ex:

KARHCCC WP 18345 2010 B

Response obtained is:

HCK, Blore

Status of CCA:WP 18345/2010 is: This Case is not scanned Case no:

WP 17204/2009 Appplicant: GA

CCA Filed on: 10/06/2010

Presently available only for Principal Bench, Bangalore.

3. Current case being heard in a Court Hall:

The user has to create a message with the following text:

KARHCDB <Bench> <CourtHall No.>

This message has to be sent to the Mobile Number: 9731979899

<Bench> can be B, D or G where B- Bangalore, D- Dharwad, G-Gulbarga

Ex.

KARHCDB B 5

Response obtained is:

HCK, Blore.

Current Case in CH: 5 is:

List No: 2 Sl.No.: 8

Case No: CRL.A 1413/03 Last Updated at: 6/25/2010

12:32:02 PM

Presently available only for Principal Bench, Bangalore.

Touch Screen Information Kiosk for High Court of Karnataka

An application has been developed by NIC, Bangalore to use an Unmanned, Touch Screen Information Kiosk which provides the following information to the advocates and the litigant public

- 1. Status of the cases for a given case number
- 2. Status of the Certified Copies for the given CR Number or Case Number
- 3. Caveat details for the given Caveat Number or the Case Number
- 4. Application filing details for a given case number
- 5. Party details for given Case Number
- 6. Cheque deposited details for the given Case Number
- 7. Cause list by Courthall Numbers

The user interface is kept simple and the components in the User Interface are made Touch Screen friendly . The application can be used with the touch of the screen as the only input mechanism and there is no need for mouse and key-board for normal operation by the end user. Context based On-screen keypad is used to enable the user to input the data. Since the keyboard is not provided, an on screen keypad is provided to enter the data.

The application connects to the live High Court Litigant Management System database that is running in the respective location (Principal Bench & Two Circuit Benches) and provides up-to-date information as in the case of the Query Counters.

(R B Budihal)
Registrar General,
High Court of Karnataka, Bangalore
